

REGENCY INVESTMENTS LIMITED

COMPANY IDENTIFICATION NUMBER: L67120PB1993PLC013169

Registered Office:- E 58, Phase- VIII, Industrial Area, Mohali- 160071, Punjab, India.

Tel: 0172-25063378 | Email: regencyinvestmentsltd@gmail.com | Website: www.regencyinvestments.co.in

This Advertisement is being issued by, Saffron Capital Advisors Private Limited ("Manager to the Offer"), on behalf of, Gaurav Kumar ("Acquirer 1") and Rajiv Vashisht ("Acquirer 2"), collectively, ("Acquirers"), pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto, ("SEBI Regulations") in respect of the acquisition of up to **7,80,052** (Seven Lac Eighty Thousand and Fifty Two only) fully paid-up equity shares of face value of ₹ 10 each ("Equity Shares"), representing 26% of the total share capital of Regency Investments Limited ("Target Company") on a fully diluted basis, as of the tenth working day from the date of closure of the tendering period of the open offer ("Voting Share Capital"), from the eligible shareholders of the Target Company for cash at a price of ₹ 10 per equity share ("Offer"). The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on February 21, 2017 in all the editions of Financial Express (English National Daily), Jansatta (Hindi National Daily and Regional Daily) Tarun Bharat (Marathi) and Daily Suraj (Hindi)

This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide its letter number CFD/DCR1/OW/P/13654/1/2017 dated June 13, 2017. Capitalized terms used in this Corrigendum but not defined herein shall have the same meaning as assigned to them in the DPS. This Corrigendum is being issued in all the newspapers in which the original DPS was published.

The shareholders of the Target Company are requested to kindly note the following information related to the Offer:

A) The revised schedule of activities pertaining to the Offer is set forth below:

Activity	Day and Date [Original]	Day and Date [Revised]
Public Announcement (PA)	Tuesday, February 14, 2017	Tuesday, February 14, 2017
Publication of DPS in the newspapers	Tuesday, February 21, 2017	Tuesday, February 21, 2017
Filing of the draft letter of offer with SEBI	Wednesday, March 01, 2017	Wednesday, March 01, 2017
Last date for a competitive bid	Thursday, March 16, 2017	Thursday, March 16, 2017
Last date for SEBI observations on draft letter of offer (in the event SEBI has not sought clarifications or additional information from the Manager to the Offer)	Thursday, March 23, 2017	Wednesday, June 14, 2017
Identified Date*	Monday, March 27, 2017	Friday, June 16, 2017
Letter of Offer to be dispatched to shareholders	Wednesday, April 05, 2017	Friday, June 23, 2017
Last date for revising the Offer price/ number of shares	Friday, April 07, 2017	Wednesday, June 28, 2017
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Monday, April 10, 2017	Thursday, June 29, 2017
Date of publication of Offer Opening Public Announcement	Tuesday, April 11, 2017	Friday, June 30, 2017
Date of commencement of Tendering Period (Offer Opening Date)	Wednesday, April 12, 2017	Monday, July 03, 2017
Date of Expiry of Tendering Period (Offer Closing Date)	Wednesday, April 26, 2017	Friday, July 14, 2017
Last Date for completion of all requirements including payment of consideration	Tuesday, May 12, 2017	Friday, July 28, 2017

* Identified Date is only for the purpose of determining the names of the Shareholders of the Target Company as on such date to whom the Letter of Offer would be sent. It is clarified that all the shareholders holding Equity Shares of the Target Company (registered or unregistered) (except the parties to the SPA) are eligible to participate in this Offer any time before the closure of this Offer

OTHER INFORMATION

- References to various dates as mentioned in PA/DPS/DLOO should be read as per revised activity schedule as mentioned above.
- Target Company has received approval from RBI vide letter 2011/16.02.1180/2016-17 dated June 09, 2017 for change in management control. The aforesaid approval is valid for six months. The Open Offer shall continue and shall be completed as per the schedule set out above and updated in the LOF sent to shareholders of the Target Company.
- All the other terms and conditions remain unchanged
- The Acquirers accept full responsibility for the information contained in this Corrigendum and also for the obligations of the Acquirers as laid down in SEBI Regulations.
- The PA, DPS, Corrigendum and Letter of Offer will also be available on SEBI's website (www.sebi.gov.in) and on the website of Manager to the Offer.

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SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

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Investor grievance: investorgrievance@saffronadvisor.com

SEBI Registration Number: INM 000011211

Contact Person: Amit Wagle / Harshika Thakkar


CORPORATE SERVICE PVT. LTD.

ADROIT CORPORATE SERVICES LIMITED

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Fax No.: +91 2228502748

E-mail: rameshg@adroitcorporate.com

Website: www.adroitcorporate.com

SEBI Registration Number: INR000002227

Contact Person: Ramesh Gawde / Sandeep Holam

Place : Mumbai

Date : June 27, 2017

Issued by manager to the offer on behalf of the Acquirers

 Sd/-
GAURAV KUMAR